

F. No. J-11017/61/2024-Judicial (2)  
Government of India  
Ministry of Law & Justice  
Department of Legal Affairs  
(Judicial Section)  
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Shastri Bhawan, New Delhi  
Dated the 10<sup>th</sup> January, 2025

**ORDER**

With reference to the order mentioned under column-III in the table below, the President is pleased to up-grade the panel of following Senior Advocates, whose names are mentioned under column-II, as Group 'A' Counsel for Supreme Court of India, with effect from **29.11.2024** upto the dates mentioned against each under column-V or until further orders, whichever is earlier:

**SUPREME COURT OF INDIA**

**Group 'A' Counsel**

Sl. No.	Name of Senior Advocate	Order of empanelment	Corresponding Sl. No. in order mentioned under column-III	Up-grade of panel for a period upto
I	II	III	IV	V
1.	Ms. Sonu Bhatnagar	J-11016/3/2022-Judicial dated 02.05.2022	Sl. No. 204 in Group 'B' Counsel	01.05.2025
2.	Shri Puneet Taneja	-do-	Sl. No. 201 in Group 'B' Counsel	-do-

2. Consequent upon above up-gradation of panel, names of aforesaid Senior Advocates occurring in the Orders of this Department, as mentioned under column-III & IV, stand omitted.

3. The engagement of aforesaid Advocates will be governed by the terms & conditions of this Department's OM No. 21(4)/99-Judl. dated 24.09.1999 read with OM No. 26(1)/2014/Judl. dated 01.10.2015 & subsequent instructions issued through various OMs specially the OM No. J-16/11/2017-Judicial dated 08.02.2018 imposing certain restrictions. The aforesaid OMs are available on the website of this Department i.e. [www.legalaffairs.gov.in](http://www.legalaffairs.gov.in) in the tab 'Judicial Section' under heading 'Circulars pertaining to litigations'.

4. Hindi version of this order will follow.



(M. C. Prusty)

Senior Government Advocate

Copy (through email) to:-

1. PS to Hon'ble MoS (I/C) L&J.
2. PSO to Law Secretary/ All the Additional Secretaries and Joint Secretaries in Main Secretariat of Department of Legal Affairs.
3. Ld. Attorney General for India / Ld. Solicitor General for India.
4. The Registrar General, Supreme Court of India.
5. The In-charge, Central Agency Section with request to provide suitable assisting counsel to afore-mentioned two Group 'A' Counsel in terms of this Department's OM No. J-11017/61/2024-Judicial dated 02.12.2024.
6. Both the Group 'A' Counsel as above.
7. One copy of this order is uploaded on website of this Department i.e. [www.legalaffairs.gov.in](http://www.legalaffairs.gov.in) under tab 'Judicial Section' in the link 'List of empanelled Advocates' for the information of all concerned.
8. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
9. Spare copies.



(Kumar Gaurva)

Section Officer (Judicial)

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